

में केंद्रित हैं। इस क्षेत्र में हमारी एक कठिनाई यह रही है कि कालीन उद्योग में प्रशिक्षित कारीगरों का अभाव है इस समस्या पर काबू पाने के लिए भारत सरकार ने वर्ष 1976 में कालीन की बुनाई के लिए एक व्यापक प्रशिक्षण कार्यक्रम मंजूर किया, जिसे अहिल भारतीय हथकरघा बोर्ड द्वारा क्रियान्वित किया जाएगा। वर्ष 1978-79 तक बोर्ड ने 734 कालीन बुनाई प्रशिक्षण केंद्र स्थापित कर दिये थे और लगभग 45,000 युवकों तथा युवतियों को प्रशिक्षित किया।

छठी पंचदशिय योजनाविधि में भी इस योजना को चालू रखने का प्रस्ताव है।

वाराणसी में पर्यटकों के लिये सस्ते होटल

3100. श्री जेनल बजर: क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या पर्यटन की दृष्टि से वाराणसी के महत्व को ध्यान में रखते हुए सरकार का विचार वहां सस्ते होटल खोलने का है;

(ख) यदि हां, तो इस दिशा में क्या कार्यवाही की जा रही है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री चन्द्रलाल चन्द्राकर): (क) और (ख). यद्यपि केन्द्रीय सैक्टर के अंतर्गत वाराणसी में सस्ते होटलों के निर्माण का फिलहाल कोई प्रस्ताव नहीं है, तथापि भारत पर्यटन विकास निगम जो 50 कमरों वाले होटल वाराणसी अशोक का परिचालन कर रहा है; 30 लाख रुपये की अनुमानित लागत पर 36 कमरों की वृद्धि करके इस होटल का विस्तार कर रहा है। विस्तार-कार्य प्रगति पर है।

(ग) दिल्ली में दात्री-निवास परियोजना के चालू हो जाने के पश्चात उसके परिचालन संबंधी परिणामों का दो-तीन वर्षों तक अध्ययन करने के बाद ही केन्द्रीय सैक्टर के अन्तर्गत वाराणसी में और अन्य केन्द्रों पर

दात्री निवास जैसे सस्ते होटलों के निर्माण पर विचार किया जाएगा।

Computerised Reservation System in I.A. and A.I.

3101. SHRI DIGVIJAY SINH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) when will the Indian Airlines and Air India introduce a computerised reservation system;

(b) how much will it cost; and

(c) what has been the annual loss due to lack of such equipment?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) It is expected that the computerised reservation system will be introduced in Indian Airlines by middle of 1981. Air-India has already installed a UNIVAC 1100/12 Computer system in Bombay for providing computerised reservations facilities to stations of Air-India. Air-India expects to put the system in operation by early 1981.

(b) The Computer system cost Air-India Rs. 4.24 crores. Government approval for an expenditure of Rs. 2.80 crores on installation of similar system in Indian Airlines has been conveyed.

(c) It is not possible to quantify the annual estimated loss due to lack of such equipment.

Star Hotel in Coimbatore

3102. SHRI ERA MOHAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to provide Star hotels in Coimbatore

to cope up with the increasing business and tourist traffic; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) There is no proposal presently under consideration of Government to construct a Star category hotel at Coimbatore in the Central Sector.

(b) Does not arise.

Agitation by Bhavnagar Jehangir Vakil Textile Mills Workers

3103. SHRI NAVIN RAVANI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware of prolonged agitation of Bhavnagar Jehangir Vakil Textile Mills for payment of their wages and take over of the mills by the National Textile Corporation;

(b) if so, whether Government are aware that two different expert committee reports received earlier proposed Government to take over the mills; and

(c) what is Government's response to this demand?

THE MINISTER OF COMMERCE & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). The workers of New Jehangir Vakil Mills, Bhavnagar have been urging for prompt and regular payment of their wages and past dues. Wages have been paid by the management of the mills upto April, 1980, though not on due dates. A Committee was formed under section 15 of the Industries (D&R) Act, 1951 to go into the affairs of this mill which has *inter alia* recommended that the unit may be taken over by the Central Government under the IDR Act and the management handed over to either National

Textile Corporation or the Gujarat State Textile Corporation. The report is presently under consideration in consultation with Government of Gujarat. Meanwhile, the Management of the Mills has filed a Special Civil Suit application in the High Court of Gujarat against any consequential action to be taken by Government. The suit is being contested.

Silk Industry in Karnataka

3104. SHRI T. R. SHAMANNA: Will the Minister of COMMERCE be pleased to state:

(a) whether the silk industry in Karnataka State has been seriously disturbed after the silk exchange was brought into force in the State; and

(b) whether Government propose to take immediate action to correct the situation after getting a report from the Government of Karnataka and associations representing silk weavers, twistors, traders etc.?

THE MINISTER OF COMMERCE & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) & (b). Some private traders and other interests in the Silk Industry have filed a writ petition in the Karnataka High Court challenging the validity of the Karnataka Silkworm Seed and Cocoons (Regulation of Production, Supply and Distribution) (Amendment) Act, 1979 under which the Silk Exchange has been set up. The matter is sub-judice.

Opening of branches of Nationalised and Rural Banks of Bihar

3105. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to state:

(a) what is the proposed list of new branches of nationalised and rural banks to be opened in each district of Bihar and, particularly in the districts of Madhubani and Darbhanga including the list of the existing branches: